GOVERNMENT OF TAMIL NADU 2017

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No. 365]

TAMIL NADU

EXTRAORDINARY

CHENNAI, TUESDAY, NOVEMBER 14, 2017_ Aippasi 28, Hevilambi, Thiruvalluvar Aandu-2048

Part II-Section 2

Notifications or Orders of interest to a section of the public

NOTIFICATIONS BY GOVERNMENT

YOUTH WELFARE AND SPORTS DEVELOPMENT DEPARTMENT

PRESCRIPTION OF EDUCATIONAL QUALIFICATION AND EXPERIENCE FOR THE POST OF VICE-CHANCELLOR OF TAMIL NADU PHYSICAL EDUCATION AND SPORTS UNIVERSITY UNDER THE TAMIL NADU PHYSICAL EDUCATION AND SPORTS UNIVERSITY ACT.

[G.O. Ms. No. 47, Youth Welfare and Sports Development (YW2), 7th November 2017, ஐப்பசி 21, ஹேவிளம்பி, திருவள்ளுவர் ஆண்டு–2048.]

No.II(2)/YWSD/917(d)/2017.

In exercise of the powers conferred by clause (ii) of sub-section (2-A) of Section 12 of the Tamil Nadu Physical Education and Sports University Act, 2004 (Tamil Nadu Act 9 of 2005), the Government of Tamil Nadu in consultation with the Chancellor of the Tamil Nadu Physical Education and Sports University, hereby specifies that every person recommended by the committee, referred to in sub-section (2) of the said Section 12, for appointment as Vice-Chancellor shall possess the following educational qualifications and experience, namely:-

(1) A Ph.D. Degree in Physical Education (or) Sports;

(2) Not less than twenty years of experience in teaching and research in universities or post graduate colleges or publicly funded research institutions or in all taken together;

Not less than ten years of experience as Professor in a University system;

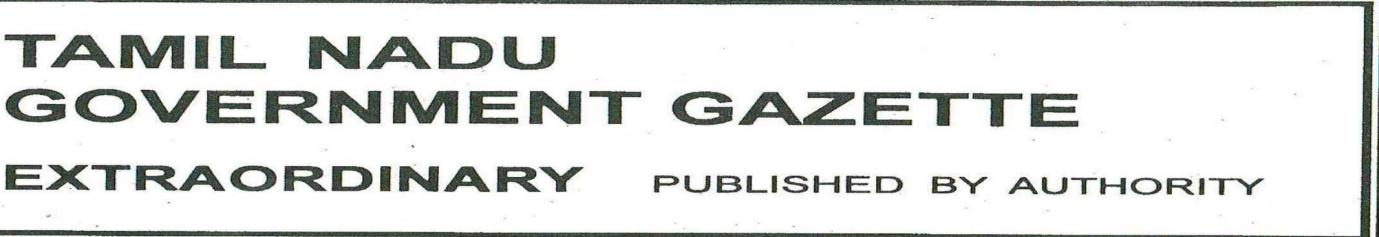
(3) Not less than six years of administrative experience in universities or post graduate colleges or publicly funded research institutions in positions such as Dean, Head of the Department or any other such administrative positions of equal or higher degree of responsibility or in all taken together;

(4) Must have published not less than five research papers in University Grants Commission listed journals after acquiring Ph.D or authored not less than two books (non edited books) if adequate number of such University Grants Commission listed journals are not available; and

(5) Must have presented not less than two papers in international level academic or research events and possess experience of having conducted not less than one such academic or research event.

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DHEERAJ KUMAR, Principal Secretary to Government.